



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,10th January 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-01-2019 TO 01-03-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

12	WA/352/2018 CAVT. NO.1366/2018 B/O	M/S SANWARMAL KHETAWAT Versus M/S M.P. KHAITAN AND 6 ORS	DR. ASHOK SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA MR. N N DUTTA	MR G N SAHEWALLA MR. S C KEYAL MR D SENAPATI ASSTT.S.G.I. FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
3)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
4)	MR P C R MEDHI	03-01-2019	To	12-01-2019
5)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
6)	MR H S KALSI	04-01-2019	To	11-01-2019
7)	MS R S SADIAL	04-01-2019	To	11-01-2019
8)	MS. S PARVEEN	05-01-2019	To	31-01-2019
9)	MR. T N SRINIVASAN	04-01-2019	To	10-01-2019
10)	MR. R P SINGH	17-01-2019	To	21-01-2019
11)	MR. A K DAS	07-01-2019	To	18-01-2019
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13)	MR B K KAR	06-01-2019	To	11-01-2019
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19)	MR. P J PHUKAN	09-01-2019	To	11-01-2019
20)	MR. R P KAKOTI SR. ADV.	11-01-2019	To	11-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 60 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
31	WP(C)/80/2019 FIXED	NITUL SUT Versus THE STATE OF ASSAM AND 4 ORS.	MR. A KHANIKAR	GA, ASSAM
32	WP(C)/97/2019 FIXED	SHEKHAR ENGTI Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, N C HILLS
WITH				
33	WP(C)/7241/2018	SHEKHAR IENGTI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	GA, ASSAM MR. B PRASAD (R6) MR D KALITA (R6) SC, N C HILLS
34	WP(C)/107/2019 FIXED	MOJINDRA NGATEY Versus THE STATE OF ASSAM AND 4 ORS.	MS. D MUSAHARY	GA, ASSAM
<u>ADMISSION</u>				
35	WP(C)/1880/2017 FIXED	MRS. MANOJ KUMARI DUTTA Versus THE STATE OF ASSAM and 6 ORS.	MS.N BARUAH MS.B BHUYAN MS.S PHUKAN	GA, ASSAM MR. M R ADHIKARI (ADDL. SR. GA, ASSAM)
<u>ORDERS</u>				
36	I.A.(Civil)/107/2019 CONNECTED WITH ITEM NO. 28 IN THE PART- II HEARING LIST in WP(C)/47/2011	ON THE DEATH OF JAYDEV DAS, HIS LEGAL HEIR SMTI. KUMKUM DAS Versus THE ALLAHABAD BANK AND 3 ORS.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. R K BHATRA
<u>HEARING</u>				
37	WP(C)/7231/2018 P/H, FIXED	REGIONAL DENTAL COLLEGE TEACHERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M K CHOUDHURY	SC, HEALTH GA, AP GA, MIZORAM GA, NAGALAND
WITH				
38	WP(C)/6640/2018	BHABATOSH KR. ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR R SHARMA MR. N BARMAN MR. D J DAS	SC, NEC SC, HEALTH

WITH
I.A.(Civil)/4129/2018
in WP(C)/6640/2018

DR. BHABOTOSH KR. ROY
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. N BARMAN

SC, HEALTH

WITH
I.A.(Civil)/4130/2018
in WP(C)/6640/2018

DR. BHABOTOSH KR. ROY
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. N BARMAN

SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

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20)	MR. R P KAKOTI SR. ADV.	11-01-2019	To	11-01-2019
21)	MR. B DEB	11-01-2019	To	17-01-2019
22)	MR. U SARMA	09-01-2019	To	10-01-2019
23)	MR. U K NAIR	09-01-2019	To	18-01-2019
24)	MR. A ALAM	11-01-2019	To	11-01-2019
25)	MR. S K JAIN	10-01-2019	To	20-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/168/2019 B/O	M/S VRIDHI IRON STEELS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ANR	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
ADMISSION				
18	WP(C)/700/2012 FIXED	MUSTT. BHANU BIBI Versus STATE OF ASSAM and ORS.	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MS. A AHMED	MR. B K MAHAJAN (R3) MR. A CHOUDHURY (R3) GA, ASSAM MR. R SARMA MR. B K DAS MR. M AHMED MR K K DAS MR. P SHARMA MR. D BORA (R3) MR. D N AMIN MR. I RAHMAN MS. C MAHANTA
19	WP(C)/5663/2017 BY SLIP, FIXED	CCL INTERNATIONAL LIMITED and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.N DUTTA MR.S SAIKIA MS.J HAZARIKA MS A PHUKAN	MR.K N CHOUDHURY Sr.Adv.R-6 GA, ASSAM MR.G RAHUL(R-2) MR.R DUBEY(R-6) MR.M CHOUDHURY(Sr.Adv.)(R-2) MR. P BARUAH MS.A B KAYASTHA(R-6) MR. Z ISLAM MR. P DAS MR.D M NATH(R-2) ASSTT.S.G.I.

HEARING

20	WP(C)/6320/2013 P/H, FIXED	A.G. CEMENT LLP, Versus THE STATE OF ASSAM AND 8 ORS	MR.K N CHOUDHURY MR.D K DAS MR.B CHAKRABORTY MR.A BISWAS MR.M MAHANTA MS.M TALUKDAR MR.R KALITA MR.D BARUAH MS.D KALITA MR.I AHMED MR.R K AGARWALA	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S BARUAH MR. M SMITH ASSTT.S.G.I.
WITH				
21	WP(C)/6179/2013	STAR CEMENT LTD. Versus STATE OF ASSAM and ORS.	DR. ASHOK SARAF MR.R BARUAH MS M L GOPE MS. N HAWELIA MR.A GOYAL MR.K CHOUDHURY	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.S C KEYAL MR.M BHAGABATI MR.S BARUAH MR. M SMITH MR. N SAIKIA ASSTT.S.G.I.
WITH				
22	WP(C)/6180/2013	RAKSHA CEMENTS PVT. LTD. Versus STATE OF ASSAM and ORS.	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR A C BORBORA (AMICUS CURIAE) GA, ASSAM MRS. R BORBORA MR.B D GOSWAMI MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.S BARUAH MR. M SMITH MR. N SAIKIA MR.S BORTHAKUR MR.A BORGOHAIN ASSTT.S.G.I.
23	WP(C)/4689/2008 FIXED	THE KAMRUP CHAMBER OF COMMERCE Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.D K MISHRA MR.B PRASAD MR.A DUTTA MS.S JAHAN MR.A KHANIKAR MS.D PHUKAN MR.S ALI MS.D MUSAHARY MS.D SAIKIA	GA, ASSAM MR.S SAIKIA SC, A S A M B
WITH				
24	WP(C)/138/2009	KAMRUP CHAMBER OF COMMERCE, Versus THE STATE OF ASSAM AND ORS	MR.D K MISHRA MISS .S JAHAN MISS S GOSWAMI MR.A A CHOUDHURY	MR.S SAIKIA SC, A S A M B SC, AGRI. DEPARTMENT MR.S SAMARIA

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 5

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:15 P.M.

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL (2016 & OLDER)
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	CRL.A(J)/98/2015 (PART-HEARD), BY SLIP	MOHESH MUNDA and 2 ORS. Versus THE STATE OF ASSAM	MR.M RAHMAN MRS BORGOHAIN MSB DEVI MR.M BORGOHAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CRIMINAL SINGLE BENCH]

THIS BENCH WILL SIT AT 2:00 P.M.

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL PETITION) FROM ITEM
NOS. 1 TO 25 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	Crl.Pet./24/2019 B/O	KARNENDU DHAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
BAIL HEARING				
15	AB/3550/2018 FIXED	PRASENJIT ROY AND ANR. Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. P N SHARMA	PP, ASSAM
16	WITH Bail Appln./2629/2018	PARTHA PRATIM ROY Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. P N SHARMA	PP, ASSAM
ORDERS				
17	Crl.Pet./387/2018 WITH OFFICE NOTE, FIXED	KANAK DAS AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR D DAS MR. M BARUAH	MR. M RAHMAN (R2) PP, ASSAM
18	Crl.Pet./590/2018 WITH OFFICE NOTE, FIXED	SRI SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MR B BURAGOHAIN (R2) MR. P K GOGOI (R2) MR J P KACHARI (R2) MR. B C DAS, LAC (R-2) PP, ASSAM
19	WITH I.A.(Crl.)/951/2018 in Crl.Pet./590/2018	MRS. BHANU RAJKHOWA KONWAR Versus SATYENDRA MOHAN DASTIDAR AND ANR	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. M MAHANTA MR. M CHOUDHURY MR. P K MUNIR
19	Crl.Pet./1141/2018 FIXED	MALIKA BEGUM Versus OBIED SHABIR AHMED	MR. S RANA MR. R H BHUYAN	
20	Crl.Pet./1166/2018 LCR ONE FILE, FIXED	SATYAN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	MR A N AHMED (R2) PP, ASSAM
21	Crl.Pet./1167/2018 FIXED	BRIDGE AND ROOF CO. (INDIA) LTD. Versus THE STATE OF ASSAM AND ANR.	MR. S DUTTA MS. I DAS	PP, ASSAM

22	Crl.Pet./1201/2018 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
HEARING				
23	Crl.Pet./428/2014 FIXED	BALDEV MALAKAR Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.N SARKAR MR.D DAS MR.M P CHOUDHURY MRD P SAHU	MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/469/2016 in Crl.Pet./428/2014	CENTRAL BUREAU OF INVESTIGATION Versus BALDEV MALAKAR	SC, CBI	MR.N N B CHOUDHURY MR.S SARMA MR.D DAS
24	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MS.A RANA MR.P CHOUDHURY MRS BORGHAIN MSB DEVI SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN MSB DEVI	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-01-2019
TO 01-03-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	CRP(I/O)/11/2019 B/O	SANJAY KUMAR AGARWALLA Versus ASHOK KUMAR AGARWALLA AND ANR.	MR. P J SAIKIA MR. A K GUPTA	
<u>ADMISSION</u>				
51	CRP(I/O)/352/2018 FIXED	KUMUD CH. TALUKDAR Versus BHUPEN TALUKDAR AND ANR.	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR D MAZUMDER (R1, R2) MR. R SARMA (R1, R2) MR. M KALITA (R1, R2) MR K K DAS (R1, R2) MR. J HATIMURIA (R1, R2)
<u>ORDERS</u>				
52	I.A.(Civil)/4183/2018 FIXED in FAO/57/2018 WITH FAO/57/2018 CAVT. NO. 1103/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR MS. B PEGU MR. M TALUKDAR MS. M TALUKDAR MS. B PEGU	MR. S DEKA MR S DEKA MS. J BORO MR D TUMUNG FOR CAVEATOR
	WITH I.A.(Civil)/3707/2018 in FAO/57/2018	SHRI DILIP KUMAR DEKA Versus SHRI TUTU KUMAR SARMAH	MR. M TALUKDAR	MR S DEKA
<u>HEARING</u>				
53	MFA/77/2012 WITH MC 2537/12, CONNECTED WITH ITEM NO. 8 IN THE DAILY CAUSE LIST DATED 10/01/2019 LISTED BEFORE THIS COURT	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
54	LA.App./7/2013 WITH LCR, FIXED	ON THE DEATH OF BIJAY RAHANG, HIS LEGAL HEIRS 1A PRADIP RAHANG and 4 ORS. Versus THE COLLECTOR, KAMRUP M and ANR.	MR.G C PHUKAN MR.S K SINGH MR.N K CHAKRABORTY MR.S SINGH	GA, ASSAM MS.M BARMAN MS.D GHOSH MR.M ISLAM

55	MFA/89/2013 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus MAINA KALITA and ANR	MR.R SARMA MR.S SAIKIA MR. D MAZUMDAR MS.R D BHUYAN	
56	MFA/16/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S FUEL SOURCES INDIA PVT LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MS.M SHARMA MR.K P MAHESWARI
57	MFA/19/2017 WITH LCR, FIXED	UNION OF INDIA Versus M/S NORTH EAST IODISED SALT PVT LTD	MS.U NANDA MR.D DEY	MS.M SHARMA MR.K P MAHESWARI

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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
3)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
4)	MR P C R MEDHI	03-01-2019	To	12-01-2019
5)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
6)	MR H S KALSI	04-01-2019	To	11-01-2019
7)	MS R S SADIAL	04-01-2019	To	11-01-2019
8)	MS. S PARVEEN	05-01-2019	To	31-01-2019
9)	MR. T N SRINIVASAN	04-01-2019	To	10-01-2019
10)	MR. R P SINGH	17-01-2019	To	21-01-2019
11)	MR. A K DAS	07-01-2019	To	18-01-2019
12)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
13)	MR B K KAR	06-01-2019	To	11-01-2019
14)	MS J CHAKRABORTY	06-01-2019	To	11-01-2019
15)	MR N DUTTA	07-01-2019	To	11-01-2019
16)	MR. N D SARKAR	06-01-2019	To	15-01-2019
17)	MR. A PAUL	08-01-2019	To	28-01-2019
18)	MR N N UPADHYAYA	08-01-2019	To	13-01-2019
19)	MR. P J PHUKAN	09-01-2019	To	11-01-2019
20)	MR. R P KAKOTI SR. ADV.	11-01-2019	To	11-01-2019
21)	MR. B DEB	11-01-2019	To	17-01-2019
22)	MR. U SARMA	09-01-2019	To	10-01-2019
23)	MR. U K NAIR	09-01-2019	To	18-01-2019
24)	MR. A ALAM	11-01-2019	To	11-01-2019
25)	MR. S K JAIN	10-01-2019	To	20-01-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,10th January 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND CRIMINAL
REVISION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
21	Crl.Pet./351/2018 WITH STATUS REPORT, FIXED	DINESWARI BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	MR Z ALAM (R2) MR D SARMA (R2) MR E U AHMED (R2) MR. D N BORAH (R2) PP, ASSAM
22	Crl.Pet./1030/2018 WITH LCR 1 FILE, FIXED	AMAR SINGH Versus THE UNION OF INDIA	MRS. R RONGMEI MR. B CHOUDHURY MS. K L R YANTHAN	SC, NCB
23	Crl.Pet./1051/2018 FIXED	SHATABDI BOSE Versus TATA MOTORS FINANCE LTD.	MR. A K GUPTA MR. R S MISHRA	MD. S M RAHMAN MS. D GOGOI
<u>ORDERS</u>				
24	Crl.Rev.P./218/2016 WITH LCR 7 FILES, FIXED	MONJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.M BISWAS MS.M D BORAH	PP, ASSAM
25	Crl.Rev.P./152/2018 WITH OFFICE NOTE, FIXED	UMA KANTA BORA Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. T DEURI MR. U SAIKIA MR. J RABHA MR. R K BORA	PP, ASSAM
26	Crl.Rev.P./170/2018 WITH OFFICE NOTE, FIXED	MAINUL HAQUE CHAUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM	MR. P KATAKI (R2) MRS R BEGUM (R2) PP, ASSAM MS. S D SARMAH (R2)
27	Crl.Rev.P./492/2018 FIXED	RAM SWAROOP JOSHI AND ANR. Versus DEEPAK SINGH AND ANR.	MR. A K DAS MR. A K CHOUDHURY MS. R SAIKIA	PP, ASSAM

HEARING

28	Crl.Rev.P./496/2010 WITH LCR, FIXED	UJJAL KUMAR DUTTA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR.P K DAS MR.B M CHOUDHURY MR.R ALI MR.D K KALITA MRS I AHMED MRN J DAS MR.N AHMED MR.U CHOUDHURY MR.A CHOUDHURY MS.S CHOUDHURY	PP, ASSAM
29	Crl.Pet./807/2013 WITH LCR ONE FILE, FIXED	RAHUL KUMAR Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	PP, ASSAM SC, CBI
	WITH Crl.M.C./928/2014 in Crl.Pet./807/2013	CENTRAL BUREAU OF INVESTIGATION CBI Versus RAHUL KUMAR	SC, CBI	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MRS.M BEGUM
30	Crl.Pet./964/2014 FIXED	AMITABH RAI SARMA Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.Z KAMAR MR.P CHOUDHURY	SC, CBI
	WITH I.A./604/2016 in Crl.Pet./964/2014	CENTRAL BUREAU OF INVESTIGATION CBI and ANR Versus AMITABH RAI SARMA	SC, CBI	MR.Z KAMAR MR.P CHOUDHURY
31	Crl.Pet./925/2014	ARUP RAI Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.N DUTTA MR.D TALUKDAR MS.S CHOUDHURY MR.A PHUKAN	SC, CBI
	WITH I.A./602/2016 in Crl.Pet./925/2014	CENTRAL BUREAU OF INVESTIGATION CBI and ANR. Versus ARUP RAI	SC, CBI	MR.N DUTTA MR.D TALUKDAR MR.A PHUKAN MS.S CHOUDHURY
32	Crl.Pet./244/2016 LCR 2 FILES, FIXED	GOPAL CHANDRA PAUL Versus THE STATE OF ASSAM AND ANR.	MS.M DEV MS.P DEB MS.N DEB	MRS. K K CHOUDHURY MS. J PURKAYASTHA PP, ASSAM
33	Crl.Pet./566/2018 WITH LCR 8 FILES, FIXED	MANABENDRA LAHKAR Versus THE STATE OF ASSAM AND ANR.		MR D KALITA (R2) MS P CHETIA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
3)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
4)	MR P C R MEDHI	03-01-2019	To	12-01-2019
5)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
6)	MR H S KALSI	04-01-2019	To	11-01-2019
7)	MS R S SADIAL	04-01-2019	To	11-01-2019
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9)	MR. T N SRINIVASAN	04-01-2019	To	10-01-2019
10)	MR. R P SINGH	17-01-2019	To	21-01-2019
11)	MR. A K DAS	07-01-2019	To	18-01-2019
12)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
13)	MR B K KAR	06-01-2019	To	11-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

76	I.A.(Civil)/3262/2018 IN RSA 300/2016(D/O) in Review.Pet./143/2018	ON THE DEATH OF MOYNAL ALI SK HIS LEGAL HEIRS AMIR ALI SK. @ AMIR ALI Versus LEGAL HEIRS OF ABDUL KARIM SMTI AMENA BEWA and 12 ORS,	MR. R SARMA MS. B DEVI MRS. S D SAIKIA	
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WITH

	Review.Pet./143/2018	ON THE DEATH OF MOYNAL ALI SK HIS LEGAL HEIRS AMIR ALI SK. @ AMIR ALI Versus LEGAL HEIRS OF ABDUL KARIM SMTI AMENA BEWA and 12 ORS,	MR. R SARMA MS. B DEVI MRS. S D SAIKIA	
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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
3)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
4)	MR P C R MEDHI	03-01-2019	To	12-01-2019
5)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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13)	MR B K KAR	06-01-2019	To	11-01-2019
14)	MS J CHAKRABORTY	06-01-2019	To	11-01-2019
15)	MR N DUTTA	07-01-2019	To	11-01-2019
16)	MR. N D SARKAR	06-01-2019	To	15-01-2019
17)	MR. A PAUL	08-01-2019	To	28-01-2019
18)	MR N N UPADHYAYA	08-01-2019	To	13-01-2019
19)	MR. P J PHUKAN	09-01-2019	To	11-01-2019
20)	MR. R P KAKOTI SR. ADV.	11-01-2019	To	11-01-2019
21)	MR. B DEB	11-01-2019	To	17-01-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
73	Bail Appln./30/2019 FIXED	AJIBOR ALI @ AJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
74	Bail Appln./32/2019 FIXED	MAHEN DAS Versus THE STATE OF ASSAM	MR. B HALDAR	PP, ASSAM
75	Bail Appln./35/2019	MAMTAZ ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
76	Bail Appln./36/2019	ABDUL AZAD ANSARI @ BHAKUA AND ANR. Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
77	Bail Appln./37/2019	TARUN DAS @ BHASKAR DAS @ BABU Versus THE STATE OF ASSAM	MR. D SARMAH MS. K JAIN	PP, ASSAM
78	Bail Appln./38/2019	RAJU ANSARI AND ANR. Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
79	Bail Appln./39/2019	LALCHAND ALI Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
80	Bail Appln./40/2019	JAHANGIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
81	Bail Appln./41/2019	SADDAM HUSSAIN @ PUTUL ALI Versus THE STATE OF ASSAM	MR J BORAH MR. H BORUAH	PP, ASSAM
82	Bail Appln./42/2019	SANJU AHMED Versus THE STATE OF ASSAM	MR. S RAHMAN MR. SK MUKTAR	PP, ASSAM
83	Bail Appln./43/2019	HUSSAIN ALI Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
84	Bail Appln./44/2019	DILIPSING TIMUNG AND 12 ORS. Versus THE STATE OF ASSAM	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	PP, ASSAM
85	Bail Appln./45/2019	MUJAFFAR ALI Versus THE STATE OF ASSAM	MR A HAWARI MR. R JAMAN	PP, ASSAM

86	Bail Appln./46/2019	SONTU SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
87	Bail Appln./47/2019	SAFIQUR RAHMAN @ BABA Versus THE STATE OF ASSAM	MR. B BORA MR P S RAJA	PP, ASSAM
88	Bail Appln./48/2019	ABDUR RAZZAQUE @ ABDUR RAJAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MRS. S ISLAM	PP, ASSAM
89	Bail Appln./49/2019	DEBEN THAOSEN Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM MR. S THAKURIA	PP, ASSAM
90	Bail Appln./50/2019	ABDUR RAZZAQUE @ ABDUR RAJAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MRS. S ISLAM	PP, ASSAM
91	Bail Appln./51/2019	HASEN ALI Versus THE STATE OF ASSAM	MR. L K BORAH	PP, ASSAM
92	Bail Appln./52/2019	DIPAK HANDIQUE Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
93	Bail Appln./53/2019	KARAN DAS Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. H S BORAH MR. P KAKATI	PP, ASSAM
94	Bail Appln./54/2019	KISMOT ALI @ KISMAT ALI Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
95	Bail Appln./55/2019	JAYNATH KUMAR YADAV AND ANR. Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
96	Bail Appln./56/2019	FAZNUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
97	Bail Appln./57/2019	AYNAL HOQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	PP, ASSAM
98	Bail Appln./58/2019	SARAT SAIKIA Versus THE STATE OF ASSAM	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	PP, ASSAM
99	Bail Appln./59/2019	MOIRANGTHEM SOLEN SINGH AND 2 ORS. Versus THE UNION OF INDIA	MR. S C KEYAL MR. M BISWAS MR. R K MEDHI	SC, CENTRAL EXCISE CUSTOMS
<u>MOTION</u>				
100	AB/33/2019 B/O	MALABYA KALITA Versus THE STATE OF ASSAM	MR. R SARMA MS. R KALITA	PP, ASSAM
101	AB/42/2019 FIXED	NUPUR RANJAN SAIKIA @ NIPU AND 2 ORS. Versus THE STATE OF ASSAM	MR. I HUSSAIN MR. L R MAZUMDER	PP, ASSAM
102	AB/45/2019	MUSIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P NEOG MR. R DEY	PP, ASSAM
103	AB/46/2019	NUR JAMAL Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
104	AB/47/2019	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM

105	AB/48/2019	SAHAJAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
106	AB/49/2019	ABDUL BATEN SHEIKH AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. N UDDIN	PP, ASSAM
107	AB/50/2019	BIRENDAR SHARMA @ TITTU Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
108	AB/51/2019	BHASKAR DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. J PATOWARY MR. P P MEDHI	PP, ASSAM
109	AB/52/2019	JJARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N AHMED MR. S RANA	PP, ASSAM
110	AB/53/2019	IDRISH ALI Versus THE STATE OF ASSAM	MR. B TALUKDAR	PP, ASSAM
111	AB/54/2019	BIKUL BORA @ BIPUL BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
112	AB/55/2019	RIZAUL HOQUE @ RABBUL ALAM @ JIAUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
113	AB/56/2019	MANIK ALI Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY	PP, ASSAM
114	AB/67/2019 B/O	RUPAWATI PEGU AND 12 ORS. Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM

BAIL HEARING (BA)

115	Bail Appln./2814/2018 FIXED	MUKUNDA TALUKDAR Versus THE STATE OF ASSAM	MR. R SARMA MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
116	Bail Appln./2965/2018 FIXED	ABDUL MOTLEB Versus THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM

BAIL HEARING

117	AB/3515/2018 B/O	NABADIP KALITA Versus THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
118	WITH Bail Appln./2818/2018	BHABEN DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR. K N KALITA	PP, ASSAM
119	AB/3567/2018 FIXED	REZAUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
120	AB/3675/2018 FIXED	JOYNAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR	PP, ASSAM

ORDERS

121	I.A.(CrI.)/8/2019 CrI.Rev.P. 362/18(D/O) in CrI.Rev.P./362/2018	SURESH KUMAR AGARWALLA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) (ACB),	MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. B C DAS MR. P MAZUMDER MR. S CHOUHAN	SC, CBI
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	CRP/191/2018 FIXED	MD. NABERUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH	GA, ASSAM
ORDERS				
14	RFA/87/2017 WITH LCR 6 FILES, FIXED	SRI GAURANGA SARKAR Versus MOFIDA RABBANI @ BEGUM and 8 ORS	MR.J P KACHARI MR.L K BORAH	MR J SHARMA (R1AND 2) MR G KAKOTI (R1 AND 2) MR. S DEKAR-5 MS.J BORO(R-5) MR.D TUMUNG(R-5) MR. H J RAI (R1 AND 2)
	WITH I.A.(Civil)/2391/2017 in RFA/87/2017	SRI GAURANGA SARKAR Versus MOFIDA RABBANI @ BEGUM and 8 ORS	MR.J P KACHARI MR.L K BORAH	
15	I.A.(Civil)/4045/2017 FIXED in RSA/120/2002	ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH RSA/120/2002	RAMESWAR SINGHA and ORS Versus MADHAB SINGHA and ORS	MR A ROSHID MR R K D CHOUDHURY DR N K SINGH	MR.M SINGH(R- 1(a) to 1(e)) MS.N THAPA MR.M GOGOI MRS.G SINHA(R- 1(a) to 1(e)) MR.B SINGHA MR. G SINGHA
	WITH MC/3077/2014 in RSA/120/2002	MADHAB SINGHA and ORS Versus ON THE DEATH OF RAMESWAR SINGHA , HIS LEGAL HEIRS - TILOTOMA SINGHA and ORS.	MR.M SINGH MRS.G SINHA	MR.A ROSHID MR.P K D CHOUDHURY

	WITH I.A.(Civil)/4046/2017 in RSA/120/2002	ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MS.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4047/2017 in RSA/120/2002	ON THE DEATH OF MADHAB SINGHA HIS LEGAL HEIRS, SMT. FULARANI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4048/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4049/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA HIS LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4050/2017 in RSA/120/2002	ON THE DEATH OF BIDYAPATI SINGHA HIS LEGAL HEIRS, SURADHONI SINGHA and ORS. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4051/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4052/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
	WITH I.A.(Civil)/4053/2017 in RSA/120/2002	ON THE DEATH OF TARABABU SINGHA HIS LEGAL HEIRS, SANTOSH SINGHA and ANR. Versus ON THE DEATH OF RAMESWAR SINGHA HIS LEGAL HEIRS, SMT. TILOTMA SINGHA and ORS.	MS.N THAPA MR.M GOGOI MR.B SINGHA	MR.A ROSHID MR.R K D CHOUDHURY
16	I.A.(Civil)/45/2019 FIXED in RSA/370/2017	SMT. MANJU SEAL AND 5 ORS. Versus SMT. RINKU DAS	MR. A SATTAR MR. D K KOTHARI MR R K MOUR	MS. R CHOUDHURY

WITH
RSA/370/2017

SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and 25 ORS

MS.S S ZIA
MS.P SARMA
MR.A MATIN
MRS.R CHOUDHURY

MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
S CHOUDHURY

WITH
I.A.(Civil)/4163/2018
in RSA/370/2017

SMTI. RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS AND 25 ORS.

MS. S S ZIA
MR. R CHOUDHURY

MR. A SATTAR

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LEAVE NOTE OF ADVOCATES FOR 10/01/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MS. B M CHHETRI	03-01-2019	To	11-01-2019
3)	MS. R D MOZUMDAR	03-01-2019	To	25-01-2019
4)	MR P C R MEDHI	03-01-2019	To	12-01-2019
5)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
6)	MR H S KALSI	04-01-2019	To	11-01-2019
7)	MS R S SADIAL	04-01-2019	To	11-01-2019
8)	MS. S PARVEEN	05-01-2019	To	31-01-2019
9)	MR. T N SRINIVASAN	04-01-2019	To	10-01-2019
10)	MR. R P SINGH	17-01-2019	To	21-01-2019
11)	MR. A K DAS	07-01-2019	To	18-01-2019
12)	MS. S HAZARIKA	07-01-2019	To	18-01-2019
13)	MR B K KAR	06-01-2019	To	11-01-2019
14)	MS J CHAKRABORTY	06-01-2019	To	11-01-2019
15)	MR N DUTTA	07-01-2019	To	11-01-2019
16)	MR. N D SARKAR	06-01-2019	To	15-01-2019
17)	MR. A PAUL	08-01-2019	To	28-01-2019
18)	MR N N UPADHYAYA	08-01-2019	To	13-01-2019
19)	MR. P J PHUKAN	09-01-2019	To	11-01-2019
20)	MR. R P KAKOTI SR. ADV.	11-01-2019	To	11-01-2019
21)	MR. B DEB	11-01-2019	To	17-01-2019
22)	MR. U SARMA	09-01-2019	To	10-01-2019
23)	MR. U K NAIR	09-01-2019	To	18-01-2019
24)	MR. A ALAM	11-01-2019	To	11-01-2019
25)	MR. S K JAIN	10-01-2019	To	20-01-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,10th January 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
6	WP(C)/2373/2016 FIXED	ANIMESH MISHRA Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.K PAUL MR.D K DEY MR.J P CHAUHAN	MR.S SAIKIA(R-4,6) MR. P SAIKIA (R5, R8) MS. GARGI KASHYAP (R9) SC, SECONDARY EDUCATION

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